



भारतीय रिज़र्व बैंक, कोच्ची
RESERVE BANK OF INDIA, KOCHI
संपदा अनुभाग ESTATE DEPARTMENT

E-tender for Designing, fabricating, supplying, and installing in position workstations & pedestal units, First Floor, Office Building, RBI Kochi”

E-Tender No: [RBI/Kochi Regional Office/Estate/21/25-26/ET/1043](#)

The captioned tender was published on the Bank’s website <https://www.rbi.org.in/> and MSTC Portal on February 20, 2026, with last date of submission on February 27, 2026.

2. In this connection, a corrigendum to the Notice Inviting Tender (NIT) and Tender document is issued reflecting the following changes:

Sl. No.	Particulars	Revised particulars
	Notice Inviting Tender	
1	Reserve Bank of India, Kochi invites two-part tender by e-tender mode from empanelled contractors of <u>RBI Kochi</u> for the work of “Designing, fabricating, supplying and installing in position workstations & pedestal units, First Floor, Office Building, RBI Kochi”	Reserve Bank of India, Kochi invites e-tender from empanelled contractors of <u>RBI Kochi and also from empanelled contractors of Thiruvananthapuram office who have been enlisted under panel IV of the work category ‘Supply, installation including maintenance of modular workstation’</u> for the work of “Designing, fabricating, supplying, and installing in position workstations & pedestal units, First Floor, Office Building, RBI Kochi
	Tender Document	
	PARA 11 on “Instructions to bidders	
2	The successful bidder shall also submit a Performance Bank	The successful bidder shall also submit a Performance Bank Guarantee for 5%

<p>Guarantee for 5% of the accepted Contract Value, valid initially for the stipulated date of completion plus three months beyond that for due fulfilment of the contractual obligations by the contractor. In case the time for completion of work gets extension, the contractor shall get the validity of Performance Bank Guarantee (PBG) extended to cover such extended time for completion of work. After recording of the completion certificate for the work by Bank's Engineer, the Performance Bank Guarantee (PBG) shall be returned to the contractor. The EMD paid by the successful bidder shall be released without any interest after successful execution of the contract agreement and submission of Performance Bank Guarantee for 5% of the accepted Contract Value as provided above.</p>	<p>of the accepted Contract Value, valid initially for the stipulated date of completion plus three months beyond that for due fulfilment of the contractual obligations by the contractor. In case the time for completion of work gets extension, the contractor shall get the validity of Performance Bank Guarantee (PBG) extended to cover such extended time for completion of work. After recording of the completion certificate for the work by Bank's Engineer, the Performance Bank Guarantee (PBG) shall be returned to the contractor. <u>The successful tenderer failing to furnish the Performance Bank Guarantee within stipulated time period shall be liable for penalty at bank rate for the delay period.</u></p>
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3. Further, the following addition may be made to the Schedule of e-tender in the Notice Inviting Tender part (Pg No.5) of Tender Document.

EMD	No EMD is required
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4. All other terms & conditions of the tender remain unchanged.

5. RBI reserves the right to make any further modifications to the tender document.
Please check RBI website for any further updates.

February 25, 2026

General Manager(O-i-C)
Reserve Bank of India
Kochi